

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL**

PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 724/2023

IN THE MATTER OF:

Bittu ...Applicant

Versus

State of U.P. & Ors. ...Respondents


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DRAWN AND FILED BY:

Place: New Delhi

Date: 08.05.2026


Vallabhi Shukla, Tavleen Singh
Advocates for Respondent No. 8
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**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 724/2023**

IN THE MATTER OF:

Bittu

...Applicant

Versus

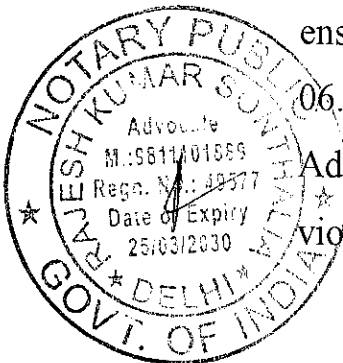
State of U.P. & Ors.

...Respondents

**AFFIDAVIT/ UNDERTAKING ON BEHALF OF THE
RESPONDENT NO. 8/ MINING LEASE HOLDER**

I, Bani Singh, S/o Shri Raju Nath Singh, aged about 55 years, R/o 306, Shankar Vihar Colony, Quaari, Aligarh, am the Authorized Representative of the Respondent Company, do hereby solemnly affirm and state as under:

1. That I'm the authorized Representative of Respondent no. 8 in the above-mentioned matter and am fully acquainted with the facts and circumstances of the case. I am competent to swear this affidavit.
2. That the present affidavit/ undertaking is being filed for ensuring compliance issuance of show cause notice 06.03.2026 which was issued to the project proponent by Additional District Magistrate(F/R), Ghazibad regarding violation of Rule 42(h)(1) in the said Mining Lease Area.



3. A Penalty of Rs. 5,00,000/- was imposed which has been paid by the Project Proponent to "UP CYBER TREASURY" dated 08.05.2026 in Beneficiary Account No-SBPGACPAGRQLTN0, Beneficiary Reference No. AKV260016676. (Copy of Payment Receipt annexed alongwith)

PRAYER

In view of the categorical commitment to these stringent monitoring and enforcement protocols, it is most respectfully prayed that:

Project Proponent/ Mining Lease Holder/ Respondent No. 8 shall operate mining in accordance with law and there will be no justification for continuation of restraint.

वनी सिंह
DEPONENT

Identify the person who has
Signed / Put T.I. in my presence

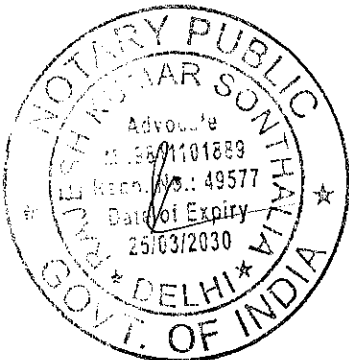
VERIFICATION

I, the above-named deponent, do hereby verify that the contents of paragraphs 1 to 3 are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Verified at New Delhi on this 08th day of May, 2026.

08 MAY 2026

वनी सिंह
DEPONENT



ATTESTED
Sonthalia

RAJESH KUMAR SONTHALIA, Advocate
SUPREME COURT OF INDIA
Email id: advocatesonthalia@gmail.com
MOBILE NO. 981101889

08/5/26

UP CYBER TREASURY RTGS/NEFT Remittance Information Form	
Beneficiary Details	
Beneficiary Details	
Beneficiary Account Number (to be entered as it appears)	SBPGACPAGRQJ.TN0
Amount	Rs. 500000
Amount In Words	Five Lakhs Rupees only
Beneficiary Bank	State Bank of India
Beneficiary IFSC Code	SBIN0000IND
Name and Address	UP CYBER TREASURY
Beneficiary Reference No	AKV260016676
<p><i>Instructions for remitting bank:</i></p> <p>a. This form is valid for remittance through non-SBI branches.</p> <p>b. Beneficiary account no. is alpha-numeric and case sensitive. It should be entered as it appears above.</p> <p>c. Amount to be remitted should not be higher or lesser and should be the same as shown above.</p>	
<p><i>Note for Bidders:</i></p> <p>a. Bidder should ensure that account no. entered during RTGS/NEFT remittance at any bank counter or internet banking site is the same as it appears in this remittance form. Bidder should not truncate or add any other detail to the above account number.</p> <p>b. No additional information like bidder name, company name, etc. should be entered in the account no. column along with account no. for RTGS/NEFT remittance.</p>	



punjab national bank
 जलौगढ़-राम घाट रोड (बलौगढ़) उत्तर प्रदेश
 ALIGARH-RAM GHAT ROAD(Aligarh) Uttar Pradesh-202001
 RTGS/NEFT IFS Code : PUNB0066710

सभी शाखाओं पर देय PAYABLE AT ALL BRANCH

08 05 20 26
 D D M M Y Y Y Y

Your Self R.T.G.S

या धारक को OR BEARER

₹ RUPEES
 पाँच लाख ००

अदा करे ₹ 500000/

1391050013402

बालू खाता
 CURRENT A/c

For NEW PANTHER SECURITY GUARD SERVICES, BANI SINGH

1391050013402

Bani Singh

Authorised Signatory(ies)
 Please sign above

BNGEGA

IES

1667331 202024021

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Advance service of Affidavit of Payment by the Respondent no 8.

1 message

VISHAL KUMAR YADAV <adv.vishalyadav.717@gmail.com>

Fri, 8 May 2026 at 3:29 pm

To: dmgha@nic.in, csup@nic.in, cp-pol.gz@up.gov.in, doeuplko@yahoo.com, banipanchayara@gmail.com <banipanchayara@gmail.com>, director@dgmup.org <director@dgmup.org>, minesofficergzb@gmail.com <minesofficergzb@gmail.com>, advvishalsingh98@gmail.com <advvishalsingh98@gmail.com>

Cc: Vallabhi Shukla <vallabhi.9@gmail.com>, singh_tavleen@yahoo.com

Respected sir/ma'am,

Please find the attachment i.e. affidavit of payment.

Regards

Adv. Vishal Kumar Yadav

[Quoted text hidden]



affidavit of payment.pdf

971 KB